

Fund including the holding of consultations with the Governments, organisations and Institutions concerned.

7. It is hoped that the draft Plan of Action would be approved at a Summit Meeting of the Fund Committee to be held early next year in New Delhi. The appeal of contributions would also be launched on that occasion.

-----

11.07 hrs.

### ESTIMATES COMMITTEE

[English]

#### Action Taken Statements

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to lay on the Table statements (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Twenty-First Report of Estimates Committee (8th Lok Sabha) on Action Taken by Government on the recommendations contained in Eighty-fourth Report of the Committee (7th Lok Sabha) on the Ministry of Finance (Department of Economic Affairs) — Banking.

-----

SHRI T. BASHEER (Chirayinkil) : Sir, I request the Hon. Home Minister, through you, to make a statement on the situation in Delhi.

MR. SPEAKER : You are late. You missed the bus.

-----

11.08 hrs.

### JOIN COMMITTEE ON RAILWAYS BILL

[English]

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : I beg to move :

“Whereas in the motion while referring the Bill to consolidate and amend

the Law relating to Railways to a Joint Committee of the Houses on 5th November, 1986, it was provided that the name of the 30th Member from this House would be announced later:

Now, therefore, this House do appoint Shri Sri Hari Rao to the said Joint Committee.”

MR. SPEAKER : The question is :

“Where as in the motion while referring the Bill to consolidate and amend the Law relating to Railways to a Joint Committee of the Houses on 5th November, 1986, it was provided that the name of the 30th Member from this House would be announced later :

Now, therefore, this House do appoint Shri Sri Hari Rao to the said Joint Committee.”

*The motion was adopted.*

-----

### MERCHANT SHIPPING (SECOND AMENDMENT)\* BILL, 1986

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to move for leave to introduce; a Bill further to amend the Merchant Shipping Act, 1958.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Merchant Shipping Act, 1958.”

*The motion was adopted.*

SHRI RAJESH PILOT : I introduce the Bill.

-----

\*Published in Gazette of India Extraordinary. part-II, Section 2 dated 8.12.1986.